

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 121/2019 in
OA No. 2401/2015**

This the 11th day of October, 2019

Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)

Bishan Singh, Waterman
Aged about 43 years
S/o Sh. Bhonta Ram
R/o Village Dudhola, PO Bhagola
Distt. Palwal, Haryana. ...Petitioner

(through Sh. M.K. Bharadwaj)

VERSUS

1. Sh. Rishi Kumar Shukla
Director
Central Bureau of Investigation
CBI Headquarters, CGO Complex
Lodhi Road, New Delhi.
2. Sh. Manoj Verma
Superintendent of Police
CBI/SIC.II
CGO Complex, Block B-V
Lodhi Road, New Delhi-110003. ... Respondents

(through Sh. Hanu Bhaskar)

ORDER (Oral)**Hon'ble Mr. S.N. Terdal:**

In view of order passed by the Hon'ble High Court in WP(C) No. 6442/2019 dated 17.09.2019, this CP is closed. Notices issued to the respondents are discharged.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

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